GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1651

TO BE ANSWERED ON THE 16TH MARCH, 2022/ PHALGUNA 25, 1943 (SAKA)

MARINE POLICE STATIONS IN ODISHA

1651. DR. AMAR PATNAIK:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has any proposals for the sanction of two new Marine Police Stations at Balasore and Puri districts each;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has any pending proposals requesting additional funds for the construction of jetties for Marine Police Stations in the State of Odisha; and
- (d) if so, the details thereof and the reasons thereto for pendency, if any?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NISITH PRAMANIK)

(a) to (d): Based on the vulnerability analysis, Government of India has sanctioned 18 Coastal Police Stations, 5 Jetties, 15 boats, 23 four-wheelers and 41 two wheelers to the State of Odisha under the Coastal Security Scheme (CSS) phase-I and phase-II.

All components under the CSS phase-I and phase-II have been sanctioned in consultation with the respective states.
